

REPORT WITH REFERENCE TO ORDER PASSED BY HON'BLE NGT IN O.A. No. 91/2023 IN THE MATTER OF MR. ADITYA SINGH CHAUHAN Vs. GUJARAT POLLUTION CONTROL BOARD &Ors.

BACKGROUND

Hon'ble National Green Tribunal (NGT), Western Zone Bench, Pune passed an order dated 20.07.2023 in O. A. No. 91/2023 in the matter of Mr. Aditya Singh Chauhan Vs. Gujarat Pollution Control Board &Ors. The issue is regarding violation of environmental norms by 55 industries (which are listed by the applicant) resulting in heavy pollution in River Sabarmati. It is further mentioned at Para 6 of the order that these textile industrial units located in the areas of Suez Farm, Behrampura & Danilimda in Ahmedabad, which are discharging untreated industrial waste or partially treated industrial waste into the open or in pipelines of the Ahmedabad Municipal Corporation unauthorizedly, in violation of ZLD (Zero Liquid Discharge) condition under Consent to Establish (CTE) granted to them by the respondent No. 1/GPCB. These pipelines of Ahmedabad Municipal Corporation/respondent No.3 are discharging effluent into the river Sabarmati, which has caused damage to the ground water and also the river of Sabarmati.

To investigate the matter, Hon'ble NGT constituted a joint committee comprising one member each from, Gujarat Pollution Control Board (GPCB), Central Pollution Control Board (CPCB), Ahmedabad Municipal Corporation (AMC) and Ministry of Environment, Forest & Climate Change (MoEF&CC). The committee was directed to conduct a site visit and submit the report with respect to the action taken as well as the steps which are required to be taken in the matter.

In accordance of above direction, a meeting of the joint committee members was conducted on 01.08.2023 to discuss about the issue and formulate the action plan to proceed further in the matter. In the meeting, GPCB was requested to compile the status of all 55 industries with respect to prescribed consent condition, fresh water consumption, wastewater generation and its management with reference to ZLD condition, operational status of the industry and ETP during latest inspection and specific observations regarding wastewater management. Similarly, AMC officials were requested to compile the status of disconnection of drainage connection of all 55 units and to provide information about drainage system of the area concerned.

Subsequently, site visit of areas mentioned in the order i.e. Suez Farm, Behrampura & Danilimda in Ahmedabad was carried out by following officials on 04.08.2023.

1. Dr. Yogesh Kumar, Sc. C, MoEF& CC, Regional Office, Gandhinagar
2. Dr. N. Semwal, Sc. C, CPCB, Regional Directorate, Vadodara
3. Dr. T. L. Patel, Regional Officer, GPCB, Regional Office, Ahmedabad (City)
4. Mr. Anil Prajapati, Dy. CE, South Zone, AMC
5. Mr. Jiten Sadat, ACE, Drainage Project, AMC
6. Mr. Satish, AE, South Zone, AMC
7. Ms. N. R. Prajapati, AEE, GPCB, Regional Office, Ahmedabad (City)
8. Mr. Tejas Metaliya, AEE, GPCB, Regional Office, Ahmedabad (City)

GENERAL OBSERVATION

The area Danilimda, Suez Farm and Behrampura consist of small scale industries. These industries are mainly engaged in textile processing i.e. cloth bleaching, dyeing, washing, printing and finishing activity.

As directed in the order, the applicant was informed about the site visit planning through E-mail dated 03.08.2023. The committee members gathered near Pirana, Ahmedabad to proceed for the site inspection. The applicant also arrived at this location. It is gathered from the discussion with the applicant that industries under question are not following the Zero Liquid Discharge (ZLD) condition prescribed by Gujarat Pollution Control Board and discharging the untreated effluent in to River Sabarmati through AMC pipe line in unauthorized manner.

As per the information of AMC, the area of Danilimda and Behrampura is non town planning area and there is no drainage network in this area. AMC officials apprised that some of the industries have created their personal underground drainage line and connected it to storm water drain illegally.

SITE OBSERVATION

The joint team members started the site visit from location of two outfalls (one of storm water drain and another of 106 MLD Pirana STP) at Danilimda area.

During visit, outfall of storm water drain was found sealed with concrete and metal gate by AMC (photographs given below). There was no wastewater discharge from this outfall. It is informed by officials of GPCB and AMC that there was discharge of industrial effluent through the storm water drain outfall previously.



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However, untreated / partially treated sewage (as appears from colour) was found discharging from the other adjacent outfall which is coming from 106 MLD Pirana STP(Photograph given below for ready reference).



Sample was collected from this location and the analysis results shows pH – 7.61, SS – 34 mg/L, COD – 203 mg/L, BOD – 61 mg/L and Fecal Coliform (MPN/100 ml) - >1600. The analysis results and photograph above clearly shows that untreated sewage is being discharged from this outlet which finally converges in to River Sabarmati.

While visiting the area of Somnath Mahadev mandir road, Suez Farm, Behrampura it was observed that wastewater (having greenish colour) is overflowing from the underground storm water drain on the main road. The greenish colour and alkaline pH indicates that it is industrial wastewater. Part of this wastewater was merging with the sewage coming from 106 MLD STP in nearby intermediate sump (finally getting discharged into River Sabarmati through the above mentioned outfall situated at Danilimda) and part of it was accumulated in nearby farms and low lying areas. It was understood during the site visit that industries located in the area of Danilimda and Behrampura are discharging the wastewater into the storm water drain. AMC has disconnected almost 489 numbers of illegal connections from its old storm water network. Further, to prevent the discharge AMC has sealed the storm water drain but since some of the industries are still discharging the waste water in to the storm water drain through personal underground pipe lines which is resulting in overflowing from chambers of storm water drain.

Sample of the overflowing wastewater was collected from this location and the analysis results shows pH – 8.02, SS – 112 mg/L, COD – 634 mg/L, BOD – 158 mg/L and Fecal Coliform (MPN/100 ml) - >1600.



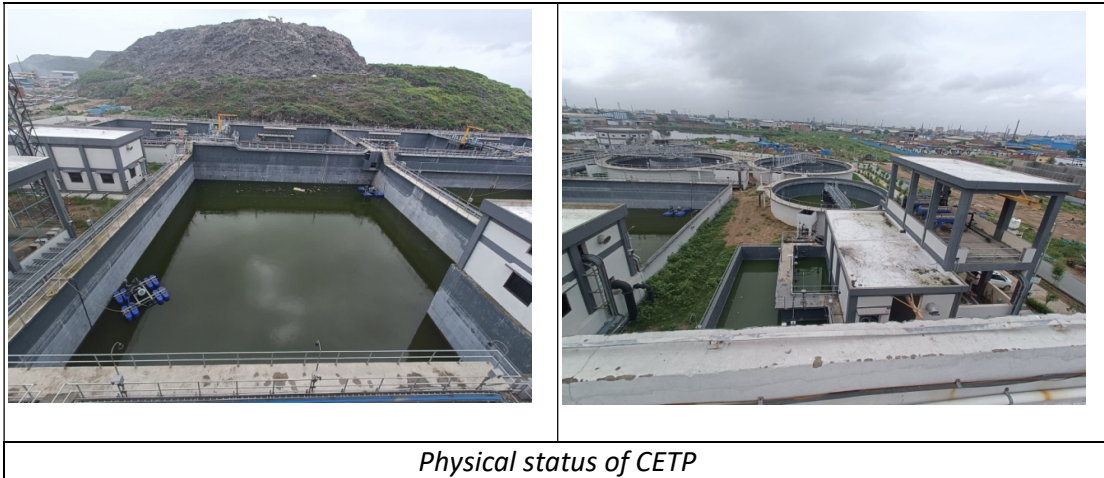
The analysis results and physical observation at site clearly shows that untreated industrial wastewater is overflowed from the underground drain, which partially mixed with sewage discharged from 106 MLD STP (ultimately discharged into River Sabarmati) and partially accumulated in nearby farms and low lying areas.

Action taken by GPCB

Inspection of all 55 industries which are mentioned in the order was carried out by GPCB during July and August 2023. The status is compiled by GPCB and is attached as **Annexure-1** with this report. It can be observed from the compiled information that out of 55 units 28 were found non-operational and 27 were found operational during the latest inspection of GPCB. 15 units are extracting the ground water without permission from Central Groundwater Authority. As per consent condition, all 55 units were required to install ZLD

system, however only 38 units have installed ZLD system but not maintaining the flow record to ensure foolproof operation of ZLD system. Wastewater management was not observed satisfactory in 42 units during latest inspection of GPCB. So far Closure Direction has been issued to 2 units and Show Cause Notice to another 1 unit. Action is under process against rest 40 units.

One CETP of 30 MLD capacity has been constructed by Ahmedabad Hand & Screen Printing Association (AHSPA) at Pirana, Ahmedabad (Danilimda-Behrampura area). The CETP was visited by the joint committee. It is understood during the visit that the CETP will cater the requirement of textile clusters of Danilimda and Behrampura area. It is also informed that so far 672 units have registered with the CETP with total hydraulic capacity of 28 MLD. GPCB informed that after commissioning of CETP, the condition of ZLD prescribed in the CC&A of individual industry will be modified accordingly. The construction work of CETP is almost completed, only some work related to connecting of pipeline near the inlet of the CETP is to be completed. It is informed by GPCB and AMC officials that the CETP is constructed and will be operated by Larson and Tubro Company. It is informed by the representative of the said company that the remaining work will be completed soon and the CETP will be operational by end of August 2023. The CETP has obtained CTE from GPCB. Some photographs of CETP taken during the site visit are given below.



Further, GPCB informed the committee that another 130 MLD CETP of M/s. Karnavati Textile Association is proposed in Danilimda-Behrampura area to facilitate wastewater generated from textile industries located in this area. Consent to Establish (CTE) has been granted to the said CETP by GPCB vide order dated 07/08/2021, which is valid till 30/07/2028. Though no further progress has been made in this project till date.

CONCLUSION

It can be concluded from the above observations that issue of illegal discharge of industrial wastewater through storm water drains persist in the area. Though, AMC has sealed the storm water drains on certain locations but overflowing of industrial wastewater from the chambers of storm water drain shows that some of the industries are still discharging the wastewater illegally through underground pipeline created illegally resulting in overflowing of wastewater from the chambers of storm water drain and causing damage to the environment. GPCB during their latest inspection of industries has also observed that out of 55 industries, 38 have installed the ZLD system but not provided the flow measurement devices on strategic locations / or not maintaining the flow record to ensure foolproof operation of ZLD. Further, it emerged from latest GPCB inspections that wastewater management system was not satisfactory in 42 units. So far Closure direction has been issued to two units and show cause notice against another one unit. Action is under process against rest 40 units.

The 30 MLD CETP at Pirana, Ahmedabad (Danilimda-Behrampura area) is expected to be operational soon. The textile units of Danilimda and Behrampura area have obtained membership of this CETP. GPCB will amend the ZLD condition prescribed in the CC&A of these industries accordingly. The wastewater from the industries shall be conveyed through pipeline. Thus, it can be presumed that once the 30 MLD CETP becomes operational, the issue of illegal discharge from industrial units is likely to be under control.

Recommendations:

1. Night vision camera may be installed at outfall location of Danilimda and other strategic locations in Danilimda and Behrampura area to keep a continuous vigil on the discharges.
2. GPCB needs to keep a close vigil on wastewater management system of the industries located in Danilimda and Behrampura area. The ZLD system should be foolproof, proper flow measurement system and its record keeping for fresh water consumption, wastewater generation and its final treatment should be ensured. No unit should be allowed to operate without ensuring foolproof ZLD system.
3. AMC need to identify, sever the connections of illegal discharges in the storm water drains / drainage system and also share the information of such industries with GPCB regularly for appropriate action.

4. AMC should continuously monitor the storm water drain / drainage system in Danilimda, Behrampura area for illegal industrial discharges. Regular monitoring of pH at sumps of storm water drain / drainage system may be carried out to identify the sumps where industrial wastewater is coming so that hot spots can be identified and strict vigilance can be enforced in those areas.



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Sr. No.	Name and address of Unit	Product Detail	CTE/CCA Obtaining Date	CCA Validity Status	Fresh water source	CGWA permission M3/day	Actual quantity of water consumption during operation of unit (flow meter data of borewell)	Actual quantity of waste water generated during same period (flow meter data of ETP inlet)	Waste Water Generation as per CCA	Last Inspection Date	ETP detail as per CTE/ CCA	Operational Status	ETP Operational Status	Discharge Status	Site Observation	Action Status	Actual provided
1	Ashirwad Dyeing - Plot No. 8, Suez Farm Road, Behrampura, Ahmedabad - 380022	Dyeing, Printing and Finishing of Cloth, and Heat setting of cloth	15.05.2023	05.06.2025	Borewell	176.5	Flow Meter Provided but record not maintained	Flow Meter not provided	134 KLD	13.07.2023	P+S+T+ RO (two stage) + Evaporator	Not in operation	Not in operation	No	During inspection, unit was found not in operation. UNIT HAS PROVIDED FLOWMETER AT BOREWELL. UNIT IS NOT MAINTAINING RECORD FOR WATER USAGE. LOOKING TO THE ETP CONDITION, IT SEEMS THAT UNIT IS NOT MAINTAINED ZLD WITHIN PREMISES. UNIT HAS PROVIDED FLOWMETERS AT RO PERMEATE AND RO REJECT ONLY. UNIT IS NOT MAINTAINING ETP OPERATION LOGBOOK WITH FLOWMETERS' TOTALIZER READING. Unit is not maintained record for chemical usage in ETP. PROVIDED EVAPORATION SYSTEM WAS FOUND INADEQUATE AND IDLE CONDITION. Only approx. 2 MT of ETP sludge was found stored in premises in open. NO ANY STOCK OF EVAPORATOR RESIDUE WAS OBSERVED. Unit has not provided drainage disconnection certificate from AMC; hence instructed to provide details of action taken by AMC w.r.to undertaking and letter submitted in AMC. UNIT HAS NOT SUBMITTED COMPLIANCE OF INSTRUCTIONS TILL DATE (20/07/2023).	Under Process	as per CTE/ CCA
2	Ashirwad Textile - Plot No. 1 8 O , Navjivan School, Nr. Dr. Ambedkar Bridge, Khodiyar Nagar, Suez Farm, Behrampura,	dyeing & finishing of cloths	15.05.2023	16.06.2025	Borewell	50	Flow Meter Provided but record not maintained	Flow Meter not provided	44.5 KLD	13.07.2023	p+S+T+ RO (two stage) + Evaporator	Not in operation	Not in operation	No	During inspection unit is found not in operation. Production plant is found not in operation. Installed ETP, RO and evaporator found not in operation. Unit has obtained CCA-amendment under ZLD conditions, however not operated hence non compliance notes given to the unit for further point wise written remarks accordingly.	Under Process	as per CTE/ CCA
3	M/s. DYECRAFT FABRIC MILL LLP, (OLD NAME: NAKODA TEXFAB) - Survey No 80,81, SUEZ FARM, Behrampura, Ahmedabad, Gujarat 380022,	Processing of Cloths	15.11.2022	31.03.2026	Borewell	Applied but Yet not obtained	Flow Meter Provided but record not maintained	Flow Meter Provided but record not maintained	530 KLD	17.07.2023	P+S+T+UF RO (three stage) +MEE (three stage) + ATFD	In operation	In operation	No	Unit is inspected w.r.t. AMC drainage disconnection verification drive. Unit has obtained CCA Amendment for Processing of Cloth - 6,00,000 Meter/Month and ZLD. Unit is having valid CCA. Unit is found in operation. ETP (P+S+T) with ZLD (RO1 + RO2+ RO3+ RO4 + MEE ATFD) found in operation. Borewell : CGWA applied. Logbook of borewell is not maintained . Flow meters are provided with all inlet outlet lines. ETP, RO and MEE logbook is maintained but flow meter reading are not mentioned in the logbook. Sludge stock 10-12 MT observed along with 1 -2 MT of evaporation residue.	Under Process	as per CTE/ CCA
4	Kanha Exim - Survey No 128-132, Nr. Gulabnagar, Opp. Gujarat Farm, Suez Farm Road, Behrampura, Ahmedabad - 380022	Wet processing of Cloth and Dry processing of Cloth	25.11.2022	21.09.2027	Borewell	57.5	Average 90 KLPD	Flow Meter not provided	134 KLD	12.07.2023	P+ S+T+UF + RO (Three stage) + SEE	Not in operation	Not in operation	No	During inspection, unit was found not in operation. Unit has provided flowmeter at Borewell, RECORD FOR THE WATER USAGE IS MAINTAINED. LOOKING TO THE RECORDS APPROX. 90 KLD (01/05/2023 DATED READING 6398.94 KL AND 28/06/2023 DATED READING 11240 KL) FRESH BOREWELL WATER IS FOUND USES FOR DAILY PURPOSE, WHICH WAS FOUND QUITE HIGHER THAN CONSENTED QUANTITY (I.E., 50.5 KLD) AND CGWA PERMISSION (I.E., 57.5 KLD); THIS RECORD INDICATES THAT EITHER UNIT IS NOT MAINTAINED ZLD OR PRODUCTION OF THE UNIT IS HIGHER THAN THE CONSENTED QUANTITY. IN AERATION TANK OF ETP, BIOMASS WAS NOT OBSERVED. Unit has provided flow meters after tertiary treatment units (RO-1 Feed), RO-1 reject line (RO-2 feed), RO-2 reject line (RO-3 feed), RO-3 reject line (MEE feed) and MEE condensate line. Unit is not maintained ETP operation logbook with flow meter's totalizer reading. Unit is not maintained chemical usage record used ETP. ETP sludge stock was found @ 1.5 MT and EVAPORATOR RESIDUE STOCK WAS NOT OBSERVED. Unit has not submitted compliance of instructions till date (20/07/2023).	Under Process	as per CTE/ CCA
5	Madhuram Synthetics Pvt. Ltd. - SARVEY NO - 38 PAIKI 33/3,, OPP GUJARAT WEIGH BRIDGE,, SEWAGE FARM ROAD, BEHRAMPURA, AHMEDABAD - 380022	Wet processing of Cloth and Dry processing of Cloth	20.06.2023	11.03.2027	Borewell	Applied yet not obtained	Flow Meter Provided but record not maintained	Flow Meter not provided	167 KLD	11.07.2023	P+S+T+RO(Three stage)+MEE	Not in operation	Not in operation	No	During visit unit is found not in operation. During visit ETP units found not in operation & aeration tank also found empty. Unit has provided flow meter at reuse line & Tertiary outlet. Unit has not provided flow meter on MEE inlet. Log book is not shown by unit during visit. As per last visit reading after tertiary reading difference is @ 18 kl/day. This is clearly shows that unit is not operating ETP plant & comply ZLD conditions. Unit is not taking production from that date AMC has seal storm water outlet. It is also creating doubt on operating ZLD plant. No Separate stored evaporation residue observed. AMC has sealed common drainage line at Arman flat main cut.	Closure direction 13/07/2023	as per CTE/ CCA
6	Su-Parshwa Texprint Up. - Plot No.101, 3 TO 6, Survey No. 96, B/H. Somnath Mahadev Mandir, Old. Shahwadi, Suez Farm, , -, Ahmedabad - 382405	wet processing (i.e. dyeing, printing, washing) & dry processing (i.e. calendaring & finishing)	14.11.2022	21.06.2025	Borewell	360	Average 70-80 KLPD	96025.403 KL	300 KLD	12.07.2023	P+S+T+UF RO (three stage) +MEE + ATFD	Not in operation	only aeration was going on	No	During visit, unit is found not in operation. Provided plant machineries were observed not in operation. During visit, only aeration system in ETP is found in operation, other ETP units were not observed in operation. Unit has provided flowmeters on collection tank, RO permeate line, MEE inlet line. Unit has not provided flowmeter on RO inlet, RO outlet, MEE inlet (Condensate line) and MEE outlet (reject line). During visit, unit has shown ETP logbook showing collection flowmeter reading and ATFD log sheet. Last entry in ETP logbook is of 29/06/2023, after that they have stopped production as per the logbook. During visit, @6 MT dry ETP sludge stock is observed in the premises. Wet ETP sludge was observed in the sludge drying bed and also @5-6 bags of MEE residues were observed. As per the CCA-Amendment (AWH-121726), the fresh water consumption will be 46.2 KLD. However, looking to the Borewell record of May'23 - Jun'23, the average fresh water consumption is @70-80 KLD, which is more fresh water usage than the consent.	Under Process	as per CTE/ CCA

7	Singhal Fabrics Pvt Ltd - 78/80, Paiki, Plot No. 54 & 55, Ramesh Nursery No Kancho,, Opp. Dargah, Nr. Arin Factory, Suez Farm, , -, Ahmedabad - 380022	Dyeing & Printing of Grey Cloth (wet process) and Calendaring & Finishing of Cloth (dry)	06.04.2023	16.01.2028	Borewell	215	Average 49 KLPD	Flow Meter not provided	100.5 KLD	12.07.2023	P+S+T+UF+RO (Three stage) +MEE &ATFD	Not in operation	only aeration was going on	No	During visit unit is not found in operation. Unit has obtained CCA for Dyeing & Printing of Grey Cloth (wet process): 2.60,000 Meter/Month and Calendaring & Finishing of Cloth (dry process) : 7,80,000 Meter/Month which is valid upto 16/01/2028. Source of water is bore well. Flow meter is provided, @ Consumption @ 49k/day. During visit provided ETP units P+S+T+UF+RO1+RO2+RO3 + MEE & ATFD are found not in operation except aeration as production is not going on from 01/07/2023. Domestic w/w disposed in to soak pit. @ 1.5MT evaporation residue and @ 6.0 MT etp sludge is observed in premises.	Under Process	as per CTE/ CCA
8	Ahmedabad Dyeing & Printing P. Ltd DHUDHESHWAR ROAD, AHMEDABAD - 380004	Processing of Cloth	10.07.2020	19.07.2025	NA	NA	NA	NA	263 KLD	17.01.2023	NA	Not in operation	Not in operation	No	During inspection existing unit was stopped production activity and surrendered request note to GPCB vide inward on 14/03/2022. Unit has also removed all plant machineries accordingly. Unit has discontinued HT power line from torrent power. Waste water generation and discharge not observed. Board has issued closure direction u/s 33 a water act on 02/12/2021. Unit has surrendered HT power connection to Torrent Power on 12/03/2022. Unit has submitted letter to board regarding surrendering GPCB licences permanently.	NA	NA
9	Ahmedabad Processing Mills - Plot No. 138, S.No. 76, , Nr. Ajmeri Estate, Pirana, Sewage Farm Road, Behrampura - 380022	Dyeing, printing & finishing of hosiery cloth	17.11.2022	24.10.2026	Borewell	65	Flow Meter Provided but record not maintained	Flow Meter not provided	126.2 KLD	13.07.2023	P+S+T+UF+RO (Two stage)+ MEE +ATFD	In operation	In operation	No	During inspection, the unit is in operation and cloth processing (bleaching, dyeing, printing, finishing, etc.) is going on. Unit has provided flow meter on the bore well line. Provided ETP units, UF, RO-1, RO-2 and are found in operation. Aeration in aeration tank is going on. This is Zero discharge unit. Domestic waste water discharge into soak pit. The drainage connection of unit has been disconnected /sealed By AMC. During inspection discharge of waste water is not observed. Unit has provided ETP log book. Unit has not provided separate energy meter with ETP/RO operation. Unit has not furnish six month electric consumption bill. Unit has not furnished six months purchase/production detail with GST product register. Unit has not furnish ETP chemical purchase detail. About 1.0 of ETP sludge+ evaporator sludge is observed stored in ETP area.	Under Process	P+S+T+U F+RO (Two stage)+ SEE
10	Aashirvad Cot Feb - Sr.No. 9 (old S.No. 14 paiky), Plot No. 122, Suez Farm Road, Behrampura, , Ahmedabad - 380022	Dyeing, Printing & Finishing of Cloth	29.04.2023	05.06.2025	Borewell	93	Flow Meter Provided but record not maintained	Flow Meter not provided	67 KLD	13.07.2023	P+S+T+RO(two stage)+SEE	Not in operation	Idle Condition	No	During inspection, unit was found not in operation. During visit, cloth material was found loaded on Jigger machine, which indicated that UNIT HAD STOPPED PRODUCTION FEW HOURS AGO. UNIT HAS NOT PROVIDED FLOWMETER AT BOREWELL AND WATER USAGE RECORD IS NOT MAINTAINED. DURING VISIT, ALL ETP UNITS WERE FOUND IN IDLE CONDITION, SLUDGE REMOVAL VALVE WAS FOUND CHOCKED (WHICH IS INDICATED NO ANY SLUDGE WITHDRAWAL SINCE LONG TIME) AND BIOMASS WAS NOT OBSERVED IN AERATION TANK (CLEAR WATER FOUND IN AERATION TANK). LOOKING TO THE ETP CONDITION, IT SEEMS THAT UNIT IS NOT MAINTAINED ZLD WITHIN PREMISES. UNIT HAS PROVIDED FLOW METERS AT RO PERMEATE AND RO REJECT ONLY; WHICH WAS FOUND FAULTY CONDITION. UNIT IS MAINTAINING ETP OPERATION LOGBOOK WITH MANIPULATED DATA AFTER KNOWING PROVIDED FLOWMETERS ARE IN FAULTY CONDITION. Unit is not maintained record for chemical usage in ETP. UNIT HAS PROVIDED PAN EVAPORATOR FOR EVAPORATION INSTEAD OF SEE AS MENTIONED IN CONSENT. PROVIDED EVAPORATION SYSTEM WAS FOUND INADEQUATE AND IDLE CONDITION. Only approx. 300 kg of ETP sludge was found stored in premises. NO ANY STOCK OF EVAPORATOR RESIDUE WAS OBSERVED. Unit has not provided drainage disconnection certificate from AMC. UNIT HAS NOT	Under Process	P+S+T+R O(Two stage)+ pan Evaporet or
11	Ambika Textile Mills (Unit-II) - S.No. 121,126,128 to 126 (combine S.No. 118), Plot No. 36/1 & 36/2 paiky Sub plot No. 3, Ajmeri Farm ni Gali, Suez Farm,Behrampura, Ahmedabad - 380022	cloth processing (Beaching, dyeing, printing, & Finishing):	15.05.2023	06.08.2023	Borewell	97	Flow Meter Not Provided	Flow Meter not provided	60.2 KLD	15.07.2023	P+S+T+UF+RO(Two stage)+SEE	Not in operation	only aeration was going on	No	During visit, unit is found not in operation. Provided plant machineries were observed not in operation. During visit, only aeration system in ETP is found in operation, other ETP units were not observed in operation. During visit, looking to the wastewater from aeration tank, from primary visual observation it seems that there is no concentration of MLSS and MLVSS in the tank. Unit has not provided sludge removal line with SST. Unit has provided flowmeters on RO permeate line and SEE inlet line, flowmeter reading was found not justifiable. Unit has provided flowmeter on after tertiary treatment units, which is observed faulty. Unit has not provided flowmeter on the collection tank and after tertiary treatment units. Unit has not provided energy meter on evaporator. Unit has not maintained ETP logbook. Unit has not provided flowmeter on the Borewell. During visit, @500 kg ETP sludge stock is observed in the premises; unit has not disposed off the ETP sludge after ZLD operation. Unit has not submitted AMC "No drainage connection" certificate.	Under Process	as per CTE/ CCA
12	Ambika Textile Mills (Unit-I) - survey no :230,231,234 paiki, Maharaja nu Khetar ,guliwali ni gali , Nr Madh ni Masjid ,Danilmda sikandar market, Ahmedabad - 380022	Fabric Processing	15.06.2023	CCA not obtained	Borewell	52	Flow Meter not provided	Flow Meter not provided	30.15 KLD	18.07.2023	P+T+RO(Three stage)+SEE	Not in operation	Not in operation	No	During visit unit not found in operation. however as per the site conditions till recently plant appears in operation. evaporator of the unit is found disconnected. flexible pipelines are observed in ETP. no ETP sludge is observed stored in the premises. unit has not provided any flow metre to ETP or evaporator. no stock of evaporator sludge is observed in the premises. unit has not obtain CCA amendment for the increased production.	Under Process	as per CTE/ CCA

13	Krishna Cotton Mills - Plot no. 9, Ajmeri Farm Gali, Near Pipalaj Char Rasta., Suez Farm, Behrampur, Ahmedabad - 380028	Cloth processing finishing and inishing of cloth (Dry Process):	26.06.2023	16.02.2025	Borewell	14.5	Flow Meter provided but record not maintained	Flow Meter not provided	10 KLD	14.07.2023	P+S+T+RO(Two stage)+Electric Evaporator	In operation	only aeration was going on	No	During visit, unit is found in operation and dry process going on. ETP units are not observed in operation except aeration tank. Source of water is bore well. Unit has applied for CGWA NOC for withdrawal of 14.50 m3/day of groundwater. Unit has provided flow meter on borewell. Unit has not provided Flow meter on ETP inlet line. Unit has provided flow meter on RO feed line, RO permeate line and RO reject line. Unit has not provided separate energy meter on evaporator. Unit is not maintaining ETP operation logbook. During inspection, approx. @800-900 kg of ETP sludge observed stored in the premises and @100 kg sludge observed in the SDB.	Under Process	as per CTE/ CCA
14	Siddheshwari Denim (old name Navkar Creation) - PLOT NO:101/2, C/o Navkar Creation, Survey No 101-4/5, Suez farm, Behrampur, Ahmedabad - 380026	finished fabric goods (dry process)	13.10.2022	CCA Rejected	Borewell	Applied yet not obtained	Flow Meter not provided	Flow Meter not provided	0.7 KLD	13.07.2023	Steam Evaporator	In operation	Idle Condition	No	During visit, unit is found in operation. Water is mainly used in cooling and domestic purpose. The generated wastewater (boiler blow down) is evaporated in steam evaporator. During visit, provided evaporator is not found in operation. It is operated in batch mode as and when there is sufficient accumulation of wastewater. Flowmeter was provided on steam evaporator. Unit has maintained log book of Borewell reading, used water and evaporator reading.	Under Process	as per CTE/ CCA
15	Aejal Dye Chem - Kharawala Compound, OPP: SEWAGE FARM, BEHRAMPURA, AHMEDABAD - 380022	Blended and standardized dyes & pigments – and Pigment Red F4R	08.02.2023	31.08.2023	Borewell	NA	NA	NA	0.3 KLD	07.12.2022	P+T to common spray dryer	Not in operation	Not in operation	No	During visit, unit was found not in operation. Unit has provided primary and tertiary ETP units for the treatment of generated wastewater; treated wastewater will be sent to common spray dryer facility. Unit has provided flowmeter with final outlet tank. Unit has membership of M/s. Society for Clean Earth the common spray drier at Vatva for 10 KL/Month. Domestic sewage will be disposed off through soak pit/septic tank. Board has issued Revocation to the closure direction for 3 months vide dated 23/11/2022.	CCA Amd granted	as per CTE/ CCA
16	AMUL SCREEN PRINT - Sur. No. 96, Plot No.: 99/2 Paiki Plot No.: 1, Nr. Su-parshwa Texprint LLP., Suez Farm Road, Behram., Ahmedabad -	Pigment Printing of the readymade Dyed/Bleached	13.01.2023	11.11.2027	Borewell	28	Flow Meter not provided	Flow Meter not provided	20.1 KLD	12.07.2023	P+T+UF+RO(Two stage)+ Electric evaporator	Not in operation	In operation	No	During visit unit is not found in operation. Unit has provided P+S+T+RO-1 & RO-2 with electric Evaporator. Flow meter is provided on ETP inlet, RO permit & RO reject. Separate energy meter provided with Ele. Evaporator. During Visit provided ETP unit found in operation. During inspection AMC drainage connection is found sealed from main line disconnection. @ 2MT ETP sludge observed stored.	Under Process	as per CTE/ CCA
17	Ashokbhai Manibhai Patel - PLOT NO:86/2 & 88 , behind Ramesh Nursery ,, Suez farm somnath mandir road, behrampur, Ahmedabad - 380022	cloth processing (dyeing, printing, & washing):	06.01.2023	10.10.2027	Borewell	Applied but Yet not obtained	Flow Meter Provided but record not maintained	Flow Meter Provided but record not maintained	90.9 KLD	12.07.2023	P+S+T(MBR system) + RO (three stage) + MEE+ATFD	In operation	in operation except MEE& ATFD	No	During visit unit is found in operation & dyeing & printing process is going on. Source of water is bore well. New flow meter on bore well is provided. During visit except MEE & ATFD all ETP units found in operation. Flow meters are provided. Unit is maintaining log book by only used w/w details /day. Readings are not mentioned in log book. Drainage line self sealed by unit & letter submit to AMC for disconnection drainage. Domestic w/w disposes in to soak pit. @ 500 kg ETP sludge & 50 KG evaporation residue found stored.	Under Process	as per CTE/ CCA
18	B. L. PROCESSORS INDIA PVT. LTD. - Plot No.: 37/1, Ajmeri Farm Ni Gali, Nr. Yash Poultry Farm,Suez Farm, Pirana Road, Behrampur, Ahmedabad - 380022	Processing of Cloths	20.01.2023	21.04.2026	Borewell	Applied but Yet not obtained	108.4608 m3 noted during visit	Flow Meter not provided	87.1 KLD	15.07.2023	P+S+T+ UF+ RO (two stage) + MEE+ATFD	In operation	in operation except RO & MEE	No	During inspection bleaching activity is going on in 8 jiggers. No data display board is provided. The source of water is Borewell. Unit has provided flow meter at Borewell. Unit is maintaining logbook of Borewell meter reading. During inspection P+S+T observed in operation and RO system + MEE observed not in operation. Unit has not provided platform and ladder towards ETP primary treatment units, thus it cannot be verified. Provided centrifuge observed in idle condition. Unit has maintained logbook for ETP. During visit around 200-250 kg stock of ETP sludge is observed and no stock of evaporation residue is observed.	Under Process	as per CTE/ CCA
19	C.G. Hand Process - Near Pinco Dyeing, Kankodiwala Compound, , Ram Rahim Tekra, B/h Kalico Mill, Behrampur, Ahmedabad -	Grey cloth (dyeing, washing & Finishing)	10.07.2020	26.06.2025	Borewell	Applied	NA	NA	56.7 KLD	24.03.2023	NA	In operation	Not clarified	No	During visit no plant machinery observed except etp plant. Packing and sewing activity of readymade garment is going on.	NA	NA
20	Jawrawala Dyeing & Printing Works - B/H: CALICO MILLS, JAORAWALA COMPOUND,BEHRAMPURA, AHMEDABAD - 380022	Printing and finishing of clothes	27.01.2023	17.10.2025	Borewell	90	Flow Meter not provided	Flow Meter Provided but record not maintained	65 KLD	13.07.2023	P+S+T+RO(two stage) + MEE +ATFD	In operation	in operation except RO & MEE & ATFD	No	During visit, unit is found in operation, and cloth printing activity was going on. Provided machineries for cloth printing was observed in operation. During visit, P+S+T were observed in operation and RO1+RO2+MEE+ATFD were observed not in operation. During visit, looking to the wastewater from aeration tank, from primary visual observation it seems that there is low concentration of MLSS and MLVSS in the tank. Unit has provided flowmeters on collection tank, after tertiary treatment units and RO reuse line. Unit is not maintaining flowmeter records in the ETP logbook. Unit has not provided flowmeter on the RO reject, MEE condensate and MEE reject line. Unit has not provided flowmeter on the borewell. During visit, @1.5 MT dry ETP sludge stock is observed in the premises and 2 MT wet ETP sludge was observed.	Under Process	as per CTE/ CCA
21	LABHU TEXTILE (Old Name: JASHODA DYEING) - SURVEY NO.121-126-128-129/3, AJMERI FARM NI GALLI, NR. AMBICA UNIT-2, SUEZ FARM, BEHRAMPURA.,Ahmedabad - 380022	hosiere cloths dyeing & calendaring (job work)	27.02.2023	19.04.2026	Borewell	46.5	Flow Meter not provided	Flow Meter not provided	6.7 KLD	15.07.2023	P+S+T+RO (Two stage)+SEE	Not in operation	Not in operation	No	During inspection unit is observed not in operation. ETP observed not in operation. No discharge is observed. No stock of evaporation residue observed.	Under Process	as per CTE/ CCA

22	Saraswati Print - PLOT NO:85/1, Shahwadi SUEZ FARM ROAD,, Behrampur ward, DANI LIMDA, BEHRAMPURA - 380022	cloth processing (Beaching, printing, & Finishing):	30.11.2022	12.10.2027	Borewell	46	Flow Meter Provided but record not maintained	Flow Meter not provided	20.1 KLD	12.07.2023	P+S+T+UF+RO (Two stage) +SEE	Not in operation	only aeration was going on	No	During visit, unit is found not in operation, but near jet machines area @7-8 dyed and bleached cloth trolleys were observed. During visit, only aeration system in ETP is found in operation, other ETP units were not observed in operation. During visit, dosing tank in ETP is observed empty. During visit, looking to the wastewater from aeration tank, from primary visual observation it seems that low concentration of MLSS and MLVSS in the tank. Unit has provided flowmeters on RO permeate line, RO 1 reject line and RO 2 reject line. Unit has provided flowmeter on evaporator, which is observed faulty. However, flowmeter reading maintained in ETP logbook is contradictory with the actual flowmeters. Unit has not provided flowmeter on the collection tank. Unit has provided energy meter on evaporator. Unit has provided flowmeter on the Borewell. During visit, ETP sludge stock is not observed in the premises and also very minimum quantity of sludge observed in sludge drying bed.	Under Process	as per CTE/ CCA
23	Siddhisuri Chemical - Plot No. 240, Kharawala Compound,, Opp. Suez Treatment Plant,, Behrampur, AHMEDABAD - 380022	Pigment paste (By mixing)	04.09.2019	03.05.2023	Local Body	NA	NA	NA	NIL	29.12.2021	NA	Not in operation	NA	No	During visit unit is found in operation. Unit has provided plant machinery i.e one hot air generator, tray dryer, 1 ms vessel, 2 PVC open vessels & ball mill. During inspection only tray drying of pigment is going on. w/w generation or discharge is not observed.	SCN	NA
24	Vasa Pharmaceuticals - PLOT NO : 11, -, GIDC ESTATE,BEHRAMPURA	Acetate Salts (Calcium Acetate, Zinc Acetate) and Magnesium Oxide	12.01.2023	22.04.2025	Borewell	NA	Flow Meter Provided but record not maintained	Flow Meter Provided but record not maintained	0.5 KLPD	19.08.2023	Primary ETP & reuse	In operation	In operation	ZLD	During visit unit is found in operation and production of calcium acetate was going on. Source of water is bore well. Flow meter is provided & reading 3208KL noted but in logbook 1600 KI noted shows that they are manipulating. W/w is mainly generated from washing. During visit, ETP is found in operation. Treated water is reused in the cooling purpose. Unit has provided flow meter on the reuse line. Unit has provided flow meter on the collection tank, and reading observed. Log book is not maintained properly. During visit no sludge stock observed.	Under Process	as per CTE/ CCA
25	Z R Wash - Plot 57, Rehmani Estate, Suez Farm , Ahmedabad	Empty plot	18.03.2020	23.12.2024	Borewell	Not applied	Flow Meter not provided	Flow Meter not provided	14 KLPD	07.02.2023	P+RO (Two stage) + Evaporator	Not in operation	Not in operation	ZLD	During visit no activity observed & all plant machinery found removed & empty shed observed. New Torrent power meter box observed. Meter yet not provided.	NA	No plant machinery
26	Stallion Denim - Plot No. 3,4,5 \u0026 6, Thaingarkaka Ind Estate, Suez Farm, Bhaerampura, Ahmedabad.	Finishing of Denim Cloth	13.10.2022	CCA not obtained	Borewell	32	Flow Meter Provided but record not maintained	Flow Meter not provided	100 KLPD	14.07.2023	P+S+T+RO(Three Stage) + MEE+ ATFD	In operation	In operation	ZLD	During visit, unit is found in operation and dry process going on. ETP units are observed in operation. Source of water is bore well. Unit has provided flow meter on borewell. Unit has not provided Flow meter on ETP inlet line. Unit has provided flow meter before inlet of evaporator. Unit is not maintaining ETP operation logbook. Unit has submitted letter to AMC regarding No drainage connection certificate. No any ETP sludge or evaporation residue observed in the premises.	Under Process	ATFD not provided
27	Danoo Textile Processors - B / H : CALICO MILL, BEHRAMPURA	Wet Processing and Dry Processing of Cloth	18.11.2022	02.11.2025	Borewell	460	5549 KL noted during visit	Flow Meter not provided	400 KLPD	12.07.2023	P+S+T+UF+RO (Two stage) + MEE+ ATFD	In operation	In operation	ZLD	During visit, unit is found in operation and cloth dyeing, printing and finishing was going on. During visit, provided ETP units were found in operation. Unit has provided flowmeters on RO inlet and RO reuse. Unit has not provided flowmeter on collection tank, RO reject, MEE condensate and MEE reject line. Unit has maintained only rotameter reading in the ETP logbook. During visit, @ 4.5 MT dry ETP sludge stock is observed in the premises. Wet ETP sludge was observed in the sludge drying bed. Unit has obtained CGWA permission for extraction of 460 KL/day ground water, valid upto 19/05/2024. Unit has provided flowmeter on Borewell.	Under Process	as per CTE/ CCA
28	New Capital Screen Print Plot no. 197, Opp. Raja Process, Nr. Makka Masjid, Sikandar Market,	Cloth Process (printing, dyeing & finishing)	10.11.2022	CCA rejected	Borewell	Not applied	Flow Meter not provided	Flow Meter not provided	40.7 KLPD	19.07.2023	P+S+T+UF+RO (Two stage) +SEE	Not in operation	Not in operation	ZLD	During inspection unit is found under closer, EDC paid by the unit, Revocation order still not received, Power observed disconnected , plant machinery not instaled as per CTE list except 1 felt belt.	Under Process	yet not provided
29	Parvati Process - 9,10 DHAVAL ESTATE, SUEZ FARM ROAD, AJMERI FARM NO KHANCHO, NEAR AMBICA MILL	Denim Readymade Garment Washing	13.03.2023	13.06.2026	Borewell	60	Flow Meter Provided but record not maintained	Flow Meter not provided	63 KLPD	12.07.2023	P+S+T + RO (Three stage)+ Evaporator	Not in operation	Not in operation	ZLD	During visit, unit is not found in operation and ETP units except aeration are not observed in operation. Source of water is bore well. Unit has obtained CGWA NOC for withdrawal of 60 m3/day of groundwater. Unit has provided flow meter on borewell. Unit has provided flow meter on RO permeate line/reuse line and Evaporator inlet line. Unit has not provided flow meter on ETP inlet line. Unit is maintaining ETP operation logbook. During inspection, 3rd stage RO and Steam Evaporator fabrication - installation work is observed going on. Unit has obtained drainage disconnection letter from AMC. During inspection, approx. 1 MT of ETP sludge is observed stored near ETP.	Under Process	RO TWO stage provided, Three under installation
30	Rupam Textile - SEWAGE FARM ROAD,SAHWADI, AHMEDABAD	Processing of Cloth	30.11.2022	CCA renewal under processing at HO	Borewell	190	Flow Meter Provided but record not maintained	Flow Meter not provided	73 KLPD	07.08.2023	P+S+T+UF+RO(Two Stage) + SEE+ATFD	In operation	In operation	ZLD	During inspection, the unit is found operation and cloth processing (bleaching, dyeing, printing etc.) is going on. Source of fresh water is own bore well. Unit has obtained permission from the CGWA for ground water abstraction. Unit has provided flow meter on the bore well line. Provided ETP units, UF, RO-1, RO-2 and are found in operation. Aeration in aeration tank is going on. Domestic waste water discharge into soak pit. The drainage connection of unit has been disconnected /sealed By AMC. During inspection discharge of waste water is not observed. Unit has provided ETP log book. Unit has not provided separate energy meter with ETP operation. About 5.0 of ETP sludge+ evaporator sludge is observed stored in ETP area.	Under Process	ATFD not provided
31	A TO Z Wash - Survey No.: 71 to 73, Plot No.: 68/A, Nr. Bhailal Factory, Suez Farm, Ahmedabad	Readymade Garment Washing	CTE rejected	CCA not obtained	Borewell	20	Flow Meter Provided but record not maintained	Flow Meter not provided	16.75 KLPD	18.05.2023	P+T to AHSPA	Not in operation	Not in operation	to AHSPA	Unit has provided top loading washing machine 2 No., Top load sample-1, front load washing machine-1, centrifuge-1, dryer-3 and steam boiler having capacity 800 Kg found not in operation and idle. Waste water will be generated 15.6 LPD which will treated in the P+S+T ETP than re filter in two stage RO for collect RO permit 14.15 KLPD than RO reject 1.45 KLPD will be evaporate in SEE and Condensate.	CTE Amendment Rejected	as per CTE/ CCA

32	Ani Creation - Plot no 3, S No. 61, 70 to 72, Ajmera garmi gali, Opp. Krishna Cotton mill, Kenal road, Suez farm , Baherampura, Ahmedabad - 380022	Readymade Garment Washing (Denim)	09.06.2023	19.05.2024	Borewell	37	Flow Meter Provided but record not maintained	Flow Meter not provided	59 KLPD	18.07.2023	P+S+T+RO (Two Stage) +SEE	In operation	In operation	ZLD	During visit, unit is found in operation and washing activity is going on. During visit, provided ETP were observed in operation. During visit, looking to the wastewater from aeration tank, from primary visual observation it seems that low concentration of MLSS and MLVSS in the tank. Unit has provided flowmeters on RO permeate line and RO reject line. Unit has maintained flowmeter records in the ETP logbook. Unit has not provided flowmeters on collection tank and after tertiary treatment units. Unit has obtained CGWA permission of 37 KL for ground water extraction. Unit has provided flowmeter on the Borewell. During visit, @500 kg ETP sludge stock is observed in the premises, which is very less than the consented quantity.	Under Process	as per CTE/ CCA
33	F B Textile - 12 Lokhandwala Estate-1, Opp.Sana Masjid,Gulabnagar,, Ahmedabd	Garment Washing	13.11.2019	08.09.2024	Borewell	Applied but Yet not obtained	Flow Meter not provided	Flow Meter not provided	25 KLPD	11.07.2023	P+S+T+RO+ SEE	Not in operation	Not in operation	ZLD	During inspection the unit observed not in operation and all plant and machinery observed in idle condition. But stock of raw material and fuel observed at site. ETP observed in idle condition. No flow meters installed at ETP and no logbook of ETP available at site.	Under Process	as per CTE/ CCA
34	Arin Apparels private Limited - 13/A, SUR-46, PLOT NO.15/1-15/2, NEW AMIN ESTATE, SUEZ FARM ROAD, BEHRAMPURA,	Denim readymade Garment Washing	05.11.2018	16-09-2023, CCA renewal under processing	Borewell	60	Flow Meter Provided but record not maintained	Flow Meter not provided	40 KLPD	10.08.2023	P+S+T+RO+Evaporator	In operation	In operation	ZLD	During visit unit is found in operation & garment washing is going on. Drainage collection of AMC is sealed. AMC has issued No drainage certificate on 14/12/2019. Source of water is bore well. Flow meter is provide. Unit has obtained CGWA NOC. During visit provided all ETP units are found in operation. Unit has provided flow meters on reuse line for RO permit. @ 2MT ETP sludge observed in the pp bag in the premises.	Under Process	Additio naly provided softner & UF
35	Regenta Creation - Ajmeri Farm Lane, \Suez Farm, Pirana Road, \Behrampura, Ahmedabad.,	Readymade garment Washing	18.03.2020	08.01.2025	Borewell	50	Flow Meter Provided but record not maintained	Flow Meter Provided but record not maintained	36 KLPD	20.07.2023	P+S+T+UF+ RO (Stage two) + Evaporator	In operation	In operation	ZLD	During visit unit is found in operation & garment washing is going on. Drainage connection of AMC is sealed. AMC has issued No drainage certificate on 14/12/2019. Source of water is bore well. Flow meter is provide. Unit has obtained CGWA NOC for 50 M3/day. During visit provided all ETP units and evaporator found in operation. Flow meter at Inlet, reuse line and RO reject is provided. Logbook of ETP is maintained. @ 4.0 MT ETP sludge is found stored in premises.	Under Process	as per CTE/ CCA
36	Aadarsh Calender Factory - 352/8, Chandola, B/h. Petrol Pump, Mediwala Compound, Ahmedabad	Finished Cotton Cloth (Dry Process Only)	08.06.2020	25.02.2025	Borewell	NA	Flow Meter not provided	Flow Meter not provided	1 KLPD	23.03.2023	Evaporator	In operation	In operation	ZLD	During visit, unit is found in operation and cloth finishing process was going on. Provided plant machineries were observed in operation. Unit is engaged only in dry process activity and no any wet process is carried out. During visit, wastewater generation/discharge is not observed. Wastewater generates only from boiler blow down which is utilized for sprinkling on ash to control fugitive dusting. Unit has provided one collection cum evaporation tank with electric operated heater for further evaporation. During visit, provided electrical evaporator was observed in repairing.	NA	as per CTE/ CCA
37	Afzal Hand Process - Survey No. 243/B, Final Plot No. 112, Bhati Compound, Opp. Suez Farm, Nr. New dhor bazar,, Pirana Road, Ahmedabad	Cloth Printing	21.02.2023	22.12.2027	Borewell	9.5	Flow Meter Provided but record not maintained	Flow Meter Provided but record not maintained	9.50 KLPD	13.07.2023	P+S+T+RO (Two stage) +SEE	In operation	In operation	ZLD	During inspection unit is found in operation with table print and felt belt printing process. In first floor Production plant and at ground floor area, ETP, RO and Evaporator working is found in operation. During inspection unit has present logbook record, etp chemical record and flow meter record as per obtained CCA ZLD conditions. No drainage connection observed. Existing AMC drainage was self sealed by the unit. Unit has obtained CCA amendment under ZLD conditions.	Under Process	as per CTE/ CCA
38	Anand Textile - Opp. Chandola Lake, Danilimda	Dry process and Wet process of cloth	12.04.2023	CCA rejected	Borewell	87	9418997 lit noted during visit	Flow Meter not provided	26 KLPD	31.07.2023	P+S+T+UF+RO (Two stage) + SEE	In operation	In operation	ZLD	During visit unit is found in operation & calendaring & drying range process is going on. Source of water is bore well. Unit has obtained CGWA permission for 87 M3/day. As per record @ 50 kl/day fresh water is utilized. During visit, ETP is found in operation. Flow meter is provided at ETP inlet, Reuse & evaporator inlet. Log book of bore well & evaporator is maintained. Logbook for ETP inlet & RO reuse is not maintained. Contacted person informed that AMC has disconnected drainage line but unit is located at road side hence drainage line is road side so it is not verified during visit. During visit @ 1MT ETP sludge found stored in entrance of unit. No evaporation residue is observed during visit.	Under Process	as per CTE/ CCA
39	Chirag Hand Process - Nr. Kadam soap factory, b/h madni masjid, maharaj farm, behrampura, dani limda, Ahmedabad- 380028	Cloth Processing Dyeing & Finishing of cloth	09.06.2023	CCA not obtained	Borewell	9.5	Flow Meter not provided	Flow Meter not provided	139 KLPD	18.07.2023	P+S+T+UF+RO (Two stage) + MEE	Not in operation	Not in operation	ZLD	During inspection, unit is found not in operation. Provided Plant machinery were observed in idle condition. Person contacted informed that they have not started any production activity or trial run yet. During visit, provided ETP were observed not in operation. No wastewater discharge was observed from the premises. Unit is instructed to provide online flowmeter at collection tank, after tertiary treatment units and RO reject line and maintain its record. Unit has provided flowmeter on RO reuse line and evaporator. In the CTE-Amendment order, MEE is mentioned for the ZLD, but unit has provided SEE. Unit has obtained CGWA certificate for exemption of ground water withdrawal. Unit has not provided flowmeter on the Borewell. During visit, approx. 3 MT old ETP sludge stock observed in the premises.	Under Process	MEE not provided
40	Denim Care - 197/159/60/61,PLOT NO. 59, AL- ASARA ESTATE,, B/H NEW AARVEE DENIM NAROL- SARKHEJ HIGHWAY-382405.	Washing of cloth	06.06.2020	23.02.2025	Borewell	Not applied	Flow Meter Provided but record not maintained	160.99 KL noted during visit	25KLD	21.02.2023	P+S+T+RO(Two stage) + Evaporator	In operation	In operation	No discharge	During visit, unit is found in operation and washing of cloths was going on. During inspection, provided all ETP units were found in operation. Drainage connection was observed sealed. Unit has provided flowmeter on collection tank and RO-2 permeate line. ETP logbook is maintained. Stock of wet sludge was observed in Sludge Drying Bed.	Issued Revocatio n	as per CTE/ CCA

41	Kamal Calender Factory - Serve no. 229, Maharajnu khetar, Oppo. Y.M. Textile, Sikander Market, Danilimda, Ahmedabad	finishing of cloth(Dry process)	10.06.2020	14.03.2025	Borewell	NA	Flow Meter Not Provided	Flow Meter Not Provided	0.1KLD	11.07.2023	Primary ETP & Evaporator	in operation	Not in operation	no discharge	During visit plant is found in operation. Unit has obtained valid CCA of the Board. In the water, Fresh water source is bore well. Water is used in Boiler, starch solution preparation and domestic purpose. Effluent is generated from the washing of starch solution preparation equipment/ machinery. During visit ETP Units (primary and electric evaporator) observed in idle condition and ETP observed not operation since long. Flow meter is not provided on the ETP inlet and final outlet of the ETP. Log book of ETP operation is not maintained. Common drainage connection this area is disconnected by AMC. No stock of ETP sludge/ Evaporator salt is observed within premises. ETP Units (primary and electric evaporator) observed in idle condition during visit and No stock of ETP sludge/Evaporator salt observed, hence, it is possible that, earlier unit is discharging waste water into AMC drain.	Closure direction 13/07/2023	as per CTE/ CCA
42	KTF Fashion - 126/A,B/H KASHIRAM MILL,, COZY HOTAL ROAD,OPP.RANIPUR PATIA BUS STAND	Screen printing of readymade garments	25.07.2022	13.08.2027	Borewell	NA	Flow Meter Not Provided	Flow Meter Not Provided	0.510 KLD	19.08.2023	Primary ETP + Evaporator	in operation	In operation	no discharge	During visit unit is found in operation. Source of water is bore well. Flow meter is not provided. CGWA permission obtained for 9.8 M3/day. Waste Water is generated from screen frame washing. Unit has provided ETP consisting collection cum neutralization tank, filter nutch (2 Nos.), Holding Tank and Electricity operated evaporator (600 ltr.cap.). During visit ETP & Evaporator not found in operation. It is operated batch wise. Treated effluent is partly reuse & partly evaporator. Flow meter is provided on evaporator inlet. Flow meter is not provided on reuse line. Unit is maintaining etp operation logbook of evaporator. Soak pit is provided for domestic w/w. At present no stock observed stored. As per last inspection dated 14/06/2022 @ 700 kg ETP sludge found stored but unit is disposed 150 KG on 1/05/2023. Unit has no answer for remain sludge.	Under Process	as per CTE/ CCA
43	M M Textile Unit 2 - Chandola Lake, Opp. Bharat Petrol Pump,Lalbhai Kundiwala Lane, , Sikandar market, Danilimda, Abad	Finishing of printed cloth	05.11.2021	28.02.2026	Borewell	NA	Flow Meter Not Provided	Flow Meter Not Provided	01KLD	06.05.2023	Primary ETP	Not in operation	Not in operation	no discharge	During visit unit is found not in operation. During visit installed plant machineries, boiler and old etp units are found in idle conditions. During visit no any waste water generation/discharge observed.	NA	as per CTE/ CCA
44	Mishba Textile - OPP. PWD Guest House, Ahead Kiran process, Dani Limda, Ahmedabad - 380028	Printing cloths and washing of garments	21.12.2022	19.09.2027	Borewell	Applied yet not obtained	439.6 m3 noted during visit	5768.1 m3 noted during visit	40.2 KLD	17.07.2023	P+T+ RO (Two stage) + SEE	in operation	In operation	no discharge	During visit unit is found in operation. Unit is having one borewell with CGWA permission. During visit, ETP units are found in operation except evaporator (operated batch wise). Logbook of these flow meters is maintained. Unit has not provided separate energy meter for ETP. Approx 200 kgs of sludge stock is observed.	Under Process	Additionally provided UF+
45	Munna Dyechem Industry Unit 2 -230/231/234,Plot No 27, Maharaj nu khetar, Sikander market, Nr. Munna Textile, Danilimda,	only blending & mixing of S.O. Dyes	11.05.2021	11.02.2026	Local Body	NA	NA	NA	NIL	19.08.2023	NA	in operation	Not Applicable	no discharge	During visit unit is found not in operation. Unit is engaged in blending and mixing of SO dyes. Manufacturing process involves sand milling, blending & mixing of various dyes with salt. Unit has installed 3 blender & 6 ball mills. No use of water & no ind. Effluent generation/disposal. No use of fuel, no flue gas or process gas emission stack involved. Discarded bags generated as haz waste are most of reused.	Under Process	NA
46	New Choice Dyeing - 237/2, Nr. Christien Kabrastan,HOKABAZ TEXTILE, NEAR SEWAGE FARM ROAD, BEHRAMPURA	Washing of readymade garments	28.09.2022	08.07.2027	Borewell	48	2666.96 m3 noted during visit	Flow Meter Not Provided	48 KLD	12.07.2023	P+T+ RO (Three Stage) + Evaporator	in operation	In operation	no discharge	During inspection, the unit is in operation. Source of fresh water is own bore well. Unit has provided flow meter on the bore well line and obtained permission from the CGWA for ground water abstraction. Provided ETP units, RO, Electric evaporator are found in operation. This unit is Zero liquid discharge unit. Domestic waste water discharge into soak pit. Drainage connection of this unit is disconnected by AMC. During inspection discharge of waste water is not observed. Unit has not provided water consumption, ETP (ETP + RO), ETP chemical consumption and electric evaporator log book, unit has been instructed to maintain lob book. Unit has not provided separate energy meter on the ETP, RO and Evaporator. Unit has not provided flow meter on the electric evaporator inlet line. About 300 kg of ETP sludge+ Evaporator sludge are observed stored near Sludge Drying Beds of the ETP. Unit has not provided Hazardous waste log book. Unit has not provided separate storage area for storage of ETP sludge.	Under Process	as per CTE/ CCA
47	New Haji Wash - Sr. No. 138, Plot no. 162 Paiki 5, Bhavanbhai Estate, Gujarat Weigh Bridge ni Gali, Pirana Road, Daailimda,Ahmedabad -	Cotton & Readymade Garment Washing	06.01.2023	18.03.2026	Borewell	9	Flow Meter Not Provided	Flow Meter Not Provided	6.7 KLD	17.07.2023	P+T+RO(Two stage)+SEE	Operation	In operation	no discharge	During inspection, unit is found in operation. Provided plant machinery found in operation. Borewell : CGWA obtained for 9 m3. Meter is not provided with borewell and Logbook of borewell is not maintained. Meter is not provided with RO1 Reject/ RO2 feed. ETP, RO and MEE logbook is not maintained properly mentioning the flow meter reading. Seperate energy meter is provided. Sludge stock 2-3 MT observed.	Under Process	as per CTE/ CCA
48	Nisha Textile - Plot no-3,Ashirvad estate, Opp. gujarat Farm,, B/H Gulab nagar, Suez farm Road, Abad	Textile procesing of cloth & finishing of cloth	15.05.2023	08.05.2028	Borewell	74	25791 KL noted during visit	Flow Meter Not Provided	75 KLD	12.07.2023	P+S+T UF+ RO (Two stage) + MEE +ATFD	Not in operation	Not in operation	no discharge	During inspection, the unit is not operation. Unit has provided 20- Jigger, 4- Jet machine & other dry process machinery are found installed. Source of fresh water is own bore well. Unit has provided flow meter on the bore well line and obtained permission from the CGWA for ground water abstraction. For treatment of industrial wastewater, unit has provided primary, secondary, tertiary treatment units, UF, RO-1, RO-2, SEE. RO permeate reuse back in process with fix pipe line and RO reject taken into RO reject tank and SEE. This unit is Zero discharge. Domestic waste water discharge into soak pit. Drainage connection of this unit is disconnected by AMC. During inspection discharge of waste water is not observed. Unit has maintain lob book water consumption, ETP and SEE. Unit has not provided separate energy meter on the ETP and steam SEE. About 10-12 MT of ETP sludge+ MEE sludge is observed stored in shed.	Under Process	MEE & ATFD not provided

49	Overdose Wash - PLOT NO. 18, NEAR NEW AARVEE DENIM, ILABEN FARM,, NAROL-SARKHEJ HIGHWAY, AHMEDABAD-382405.	Readymade Garment washing	11.01.2019	03.12.2023	Borewell	Not applied	Flow Meter Not Provided	Flow Meter Not Provided	40 KLD	19.08.2023	P+S+T+RO(Two stgae) +Evaporator	Not in operation	Not in operation	No discharge	During visit unit is found in operation & washing activity is going on. Source of water is bore well. Flow meter is provided. Record is not maintained. CGWA permission yet not obtained. Unit has provided ETP consisting of Primary + secondary + tertiary treatment followed by open steam evaporator. During visit only aeration is going on but no biomass is observed in aeration tank. Other media filter, RO & Evaporator found in idle condition. As per CCA two stage RO not provided only single RO provided. As per log book record shows that ETP is not operated from last month. Soak pit s not provided for domestic w/w & discharge in to AMC drain. @ 100 kg ETP sludge observed & Evaporation residues is not observed in premises.	Under Process	as per CTE/ CCA
50	Rajan Wash - PLOT NO.23/A,AL ASARA ESTATE, B/H NEW AARVEE DENIM CARE, NAROL,AHMEDABAD, -	Washing of cloth	18.03.2020	23.01.2025	Borewell	Not applied	Flow Meter Provided but record not maintained	Flow Meter Not Provided	45 KLD	19.08.2023	P+S+T+RO (Two stage) + Evaporator	in operation	In operation	No discharge	During visit unit is found in operation & washing activity is going on. Source of water is bore well. Flow meter is provided but record is not maintained. CGWA permission yet not obtained. Unit has provided P+S+T+ steam open evaporator to achieve ZLD. Unit has started ETP as entered in the premises. No biomass observed in aeration tank. Flow meter newly provided (all old meter removed) at inlet RO, RO permit & RO reject. Readings are 17.19 KL, 14.98 KL & 1.40 KL respectively. Record is not maintained from flow meter. SD beds found empty. Common drainage line is outside unit. No line from unit found connected but chances to discharge by flexible pipe line. Soak pit is provided for Domestic w/w. @ 600 kg ETP sludge & @ 300 Kg Evaporation residues observed in premises.	SCN issued	as per CTE/ CCA
51	Shiv Shakti Creation - 68,Al Asra Estate, Behind Arvee Denim, Narol-sarkhej Highway, Narol,	Washing/dyeing of cloth	19.02.2020	04.10.2024	Borewell	Not applied	Flow Meter Provided but record not maintained	Flow Meter Not Provided	32KLD	25.04.2023	P+S+T+RO+Evaporator	in operation	In operation	No discharge	During visit, unit is found in operation and jeans washing activity was going on. During visit, provided all ETP units and open electrical evaporator was observed in operation. Unit has provided flowmeter after tertiary units, but found faulty. Flow meter on collection tank, after tertiary units and reuse line are not provided. Unit has maintained ETP logbook. During visit, approx. 70-80 kg ETP sludge and evaporation residue was observed.	NA	as per CTE/ CCA
52	Shree Narayan Fabrics - Survey No 46/4, Opp. Suparshva Tex Print, Suez Farm Road, Behrampura, Ahmedabad	Proccsing of cloth & finishing of cloth	17.10.2022	19.11.2024	Borewell	Applied yet not obtained	206089.6 m3 noted during visit	289 m3 noted during visit	141 KLD	12.07.2023	P+S+T+RO (Three stgae) + MEE	Not in operation	Not in operation	No discharge	During visit, unit is not found in operation and ETP units are not observed in operation. Source of water is bore well. Unit has applied for CGWA NOC for withdrawal of 191 m3/day of groundwater. Unit has provided flow meter on borewell. Unit has provided Flow meter on ETP inlet line, RO feed line, RO reject line and Evaporator inlet line. Unit is maintaining ETP operation logbook. Unit has submitted letter to AMC regarding No drainage connection certificate. During inspection, approx. 2 MT of ETP sludge and 500 g Evaporation residue is observed stored near ETP.	Under Process	as per CTE/ CCA
53	Devdeep Tex Feb - S.No. 118,Nava Dhor Bajar, Suez Farm Road, BEHRAM PURA, AHMEDABAD	process of cotton cloth & dry processing of cloth	14.03.2023	24.02.2024	Borewell	250	Flow Meter Provided but record not maintained	Flow Meter Not Provided	134 KLD	11.07.2023	P+S+T+R+UF+RO (Three stage) +SEE	Not in operation	Not in operation	During visit no discharge observed	During inspection unit is found not in operation. Production plant is found not in operation. Installed ETP, RO and evaporator found not in operation.	Under Process	Two stage RO provided
54	Ahmedabad Hand Screen Printing Association (AHSPA) - Block No. 138/P & 154/P,,Sewage Farm-Pirana Road, Behrampura,Behrampura	CETP 30 MLD for textile units	21.12.2017	CTE under process for validity extension	NA	NA	NA	NA	30 MLD	01.08.2023	P+S+T(SBR)	Not in operation	Not in operation	No discharge	CETP of AHSPA was inspected w.r to CTE-Amendment application for validity extension. EC was granted to CETP vide dated 16/03/2018 and EC was amended vide dated 07/02/2020 with conditions mentioned therein. Unit has obtained CTE of the Board vide dated 03/04/2017 and were amended vide dated 02/06/2017 and 21/12/2017; CTE was valid till 19/06/2023. During visit, all civil work, electro-mechanical erection & commissioning and Hydro testing of Civil structures were found completed. Biological commissioning is not started yet; hence instructed to provide time bound action plan for Biological commissioning and to achieve outlet norms. In civil structures water was found filled for hydro testing. CETP has not provided designated place for hazardous waste storage within the premises; hence instructed to provide dedicated hazardous waste storage area. Technical person of O&M Agency informed that they need at least two months to achieve outlet norms of CETP and to handle regular flow (i.e., 30 MLD).	Under Process	as per CTE/ CCA
55	Karnavati Textile Association - S.no.368,369,370 paiky, Shahwadi, Ahmedabad	CETP 130 MLD for textile units	09.08.2021	CTE obtained	NA	NA	NA	NA	130 MLD	14.07.2021	P+S+T	Not in operation	yet not installed	No discharge	The CETP (130 MLD) site of M/s Karnavati Textile Association (for textile units) is visited w. r. to routine monitoring. site is located atS. No. 368, 369, 370 paiky of village Shahwadi. The land will be allotted by Ahmedabad Municipal Corporation as informed by the contacted person. CETP has demanded 41800 sq. mtr (50000 sq. yard) from AMC which will allotted from above S. Nos. At present no any kind of marking observed on land regarding CETP. During visit open land is observed, no any activity started. Photographs of site are attached. This site is located on 22.97266 latitude, 72.55343 longitudes. It is behind 180 MLD STP of AMC. Towards East side solid waste processing facilities of Nepra, Ahmedabad Enviro, Bail, creative etc are observed. River Sabarmati is @ 1.3 km away from proposed site. Nearest residence of Gyaspur village is @ 0.9 km away (radial distance) from site.	Under Process	At present open land

Minutes of Meeting of Joint Committee in the Hon'ble NGT matter O.A. No. 91 of 2023 (WZ) regarding finalization and submission of report

A meeting of the joint committee constituted in the Hon'ble NGT Matter O.A. No. 91 of 2023 for finalization of report was organized on 23.08.2023. Following officials were present in the meeting.

1. Dr. Yogesh Kumar, Sc. C., MoEF&CC, Regional Office, Gandhinagar
2. Shri T. C. Patel, Unit Head, Ahmedabad (City), GPCB
3. Dr. T. L. Patel, Regional Officer, Ahmedabad (City), GPCB

Attendance sheet is attached as **Annexure I**.

Dr. N. Semwal, Sc. C, CPCB, Regional Directorate, Vadodara and Ms. Rakhi Trivedi, Additional City Engineer, AMC joined through video conferencing.

The draft report was circulated by GPCB Regional Officer, Ahmedabad city to all committee members through e-mail dated 22.08.2023 for their inputs / suggestions. The report was finalised based on the findings, discussion / inputs received from committee members and discussed in the meeting for finalization.

In the beginning of the meeting representative member of MoEF & CC, Gandhinagar briefed about the observations, recommendations mentioned in report. Representative of CPCB Regional Directorate Vadodara also discussed about the rational of conclusion and recommendation mentioned in the report. Ms. Rakhi Trivedi, representative of AMC expressed disagreement with para 3 and 4 of recommendation part of the report. Detailed deliberations was done on these points and all committee members were agreeing on the observations mentioned at para 3 and 4 also of recommendation part except the AMC representatives. The AMC representatives stated that AMC is responsible for providing services in residential areas and not for drainage of industrial area. It is gathered that AMC has disconnected illegal discharge connections of industries in this same industrial area and therefore the committee members agreed on para 3 and 4 of recommendation part. The other committee members requested AMC representatives to submit their objections and also their view points for finalization of the report. After long deliberations on the issue, Ms. Rakhi Trivedi of AMC informed that the report needs to be apprised to AMC Commissioner for perusal and concurrence. She informed that final version with inputs from AMC will be communicated by 24/08/2023 evening. The committee decided to wait for the response of AMC before final submission of report.

The meeting ended with vote of thanks.

For and Behalf of Joint Committee;



(Dr. T. L. Patel)
Regional Officer, Ahmedabad (City)
Gujarat Pollution Control Board